

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, litigants and parties appearing in person that on **2nd May 2019** :

I

The **Hon'ble Shri Justice C.V.Bhadang** will not be available for judicial work.

II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice C.V.Bhadang** are allowed before the **Hon'ble Kum. Justice Nutan D. Sardessai**.

By order



(Kiran A. Bagi)

Registrar Judicial

High of Bombay at Goa

Panaji, Goa .

Date : 02-05-2019